[6 MAR., 2013]

 $G_{RAND} T_{OTAL} = 2,71,98,040.97$

Unstarred Questions 141

Say Rs. 2,71,98,041

Black listing of company involved in VVIP chopper deal

961. SHRI DEVENDER GOUD T.: Will the Minister of DEFENCE be pleased to state:

- whether it is a fact that a Swiss-based middleman who was instrumental (a) in fixing the Indian Air Force's VVIP chopper deal has confessed that he had met former Air Chief 6-7 times;
- whether it is also a fact that he confessed that he paid 12 million Euros to former Air Chief;
 - if so, the details thereof; and (c)

Written Answers to

whether the Ministry has blacklisted the company, apart from putting other (d) bans?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) On the report

of the arrests of the Finmeccanica Chief and Chief Executive of Agusta Westland Spa in connection with the investigations in Italy regarding alleged wrong doing and unethical conduct by M/s Finmeccanica, parent company of M/s Agusta Westland, U.K., the CBI was asked on February 12, 2013 to conduct an enquiry into the matter. Further details will be available on receipt of report of CBI.

(d) A Show Cause Notice has been sent to M/s Agusta Westland, U.K. on 15th February, 2013 asking them to explain as to why steps should not be initiated for cancellation of the Contract. The operation of the Contract has been put on hold and further payments to M/s Agusta Westland, U.K. stopped. No decision to blacklist the Company has so far been taken.

Setting up Coast Guard Stations

962. SHRI MANSUKH L. MANDAVIYA: SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of DEFENCE be pleased to state:

- (a) the State-wise details of Coast Guard Stations that will be set up by Indian
 Coast Guard in various States during coming five years;
- (b) whether Indian Coast Guard has received any communication from Department of Atomic Energy on security matter for its heavy water producing unit at Hazira;
- (c) whether Indian Coast Guard has received any representation within last two years to review its decision for setting up Coast Guard Station at Hazira of Gujarat; and
 - (d) if so, what further action has been taken in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Two Indian Coast Guard Stations at Frazerganj (West Bengal) and Kamorta (Andaman and Nicobar Islands) are planned to be established in the coming five years.

- (b) No, Sir.
- (c) and (d) Representations for setting up of a Coast Guard Station at Hazira were received and same were examined in the Ministry. A Coastal Marine Police Station is already established at Hazira and another one is approved for establishment